GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:1265
ANSWERED ON:08.08.2011
DOMESTIC WORKERS UNDER RSBY
Jindal Shri Naveen;Krishnaswamy Shri M.;Patel Shri Kishanbhai Vestabhai

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to bring unorganised sector such as domestic workers, construction and forest workers under the Rashtriya Swasthya Bima Yojana (RSBY) or introduced any other health insurance scheme specially for these workers;
- (b) if so, the steps taken by the Government in this regard;
- (c) the criteria fixed for identification of such section of the security;
- (d) whether any lacunae have been received by the Government with regard to implementation of Health Insurance Schemes in the country;
- (e) whether the Government has proposed any modification in the provisions under the RSBY such as insurance cover, implementing agencies etc.; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) & (b): The Rashtriya Swasthya Bima Yojana (RSBY) has been extended to building and other construction workers registered with Welfare Boards constituted under the Building and other Construction Workers (Regulation of Employment and Condition of Service) Act, 1996, street vendors, beedi workers, MNREGA beneficiaries who have worked for more than 15 days during the preceding financial year and domestic workers.
- (c): It is the endeavour of the Government to extend RSBY to occupational groups in a phased manner. Beginning has been made by selecting the most vulnerable identifiable groups.
- (d): The scheme has been received well and has been appreciated both within and outside the country. However, considering the scale of the scheme, there are operational issues that emerge from time to time. These issues are resolved through discussions with stakeholders and by issuing necessary instructions.
- (e) & (f): At present, there is no proposal to modify the provisions under RSBY.